

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/142(KB)2023
IA(I.B.C)/542(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	RELIGARE FINVEST LIMITED VS CENTURY ALUMINIUM MANUFACTURING CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sanjeev Singh, Adv.] For the Financial Creditor
Ms. Sandipa Bhattacharjee, Adv.]
Mr. Arijit Mookherji, Adv.]
Mr. Prithish Chandra, Adv.]
Ms. Mudrakshi, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Ms. Urmila Chakraborty, Adv.]
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. **IA(I.B.C)/542(KB)2024:**
 - a. Post this matter on **27.06.2024. at 12:00 p.m.** for continuation of argument.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**